

HARYANA VIDHAN SABHA

XIV SESSION

BULLETIN NO. 3

Friday, the 22nd February, 2019 (1st Sitting)

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Friday, the 22nd February, 2019 (1st Sitting) from 10.00 A.M. to 2.04 P.M.)

I. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	10	-	-	20

The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Unstarred: 22

II. WELCOME TO THE FORMER DEPUTY CHIEF MINISTER OF HARYANA/ ASSISTANT PROFESSORS AND STUDENTS OF THE MEDIA TECHNOLOGY INSTITUTE, KURUKSHETRA UNIVERSITY.

During the Questions Hour,

- (i) the Parliamentary Affairs Minister on behalf of the House, welcomed Shri Chander Mohan, former Deputy Chief Minister of Haryana, who was sitting in the V.I.Ps' Gallery to witness the proceedings of the House.
- (ii) the Parliamentary Affairs Minister on behalf of the House welcomed the Assistant Professors and Students of the Media Technology Institute, Kurukshetra University, who were sitting in the visitors' Gallery to witness the proceedings of the House.

III. NOTICES OF CALLING ATTENTION MOTIONS.

- (i) When enquired by Shri Aseem Goyal, a Member from the Treasury Benches with regard to his Calling Attention Motion regarding conducting an enquiry for the acquired land of Residential cum Commercial Township, Vatika City Centre,

Ambala City from the C.B.I., the Speaker informed that the same has been sent to the Government for comments.

- (ii) When enquired by Dr. Raghuvir Singh Kadian, a Member from the Indian National Congress Party with regard to their Party Members' Calling Attention Motion regarding resentment amongst the farmers especially in village Chhara due to less compensation to the farmers, the Speaker informed that the same has been sent to the Government for comments and still under consideration.
- (iii) Shri Karan Singh Dalal, a Member from the Indian National Congress Party wanted to seek the fate of their Party Members' Calling Attention Motions on the various issues.

IV. RAISING THE VARIOUS MATTERS.

- (i) Shri Zakir Hussain, a Member from the Indian National Lok Dal raised the matter of strike of N.H.M. employees, who are holding Dharna in district Head Quarter, Health in Mandi Khera, Nuh and demanded that Government should interact them and accept their genuine demands.
- (ii) Shri Kehar Singh, a Member from the Indian National Lok Dal raised the matter of heavy wind storms in Kishorpur, Teharki and Mandpuri villages of Hathin constituency and Dhatir village of Palwal constituency and demanded that Government should look into the matter as early as possible.
- (iii) Shri Karan Singh Dalal, a Member from the Indian National Congress Party also raised the matter of heavy wind storms in the villages of Palwal constituency and stated that no Govt. Officer went to the affected areas. He demanded that Government should look into the matter.

He also raised the matter of strike of N.H.M. employees and demanded that the Government should accept their genuine demands.

The Finance Minister asked the Members to give the name of wind storms affected villages in writing and the Government will conduct the survey in those villages.

- (iv) Shri Anoop Dhanak, a Member from the Indian National Lok Dal raised the matter of less compensation given by the Additional Deputy Commissioner to those persons who had lost their lives due to electric short circuit in Village Bhorl Akbarpur in Uklana Assembly Constituency and demanded that maximum financial assistance should be given to the grieved families.
- (v) Shri Parminder Singh Dhull, a Member from the Indian National Lok Dal raised the matter of discrimination in the compensation of acquired land in Julana Constituency. He further stated that the Parliamentary Affairs Minister had assured to inquire this matter but still, no action has been taken in this regard. He demanded an assurance from the Parliamentary Affairs Minister in this regard.
- (vi) Dr. Abhe Singh Yadav, a Member from the Treasury Benches also raised the matter of discrimination in the compensation of acquired land in the area of Nangal Chaudhry. He further suggested that if an order is passed by the Government to all the Deputy Commissioners for the rationalization of the Collector rates, then the problem of discrimination in the land compensation can be sorted. He further requested that the concerned Minister should look into the matter.
- (vii) Shri Naseem Ahmed, a Member from the Indian National Lok Dal also raised the matter of discrimination in the compensation of acquired land in the area of village Devla in Nuh constituency.

Shri Bhupinder Singh Hooda, a Member from the Indian National Congress Party also spoke on this matter.

The Finance Minister clarified the position in this regard.

V. RESUMPTION OF DISCUSSION ON GOVERNOR'S ADDRESS

Discussion on the Governor's Address was resumed.

Shri Abhay Singh Chautala, Leader of the Opposition, who had spoken for 48 minutes, was on his legs when the House was adjourned, resumed his speech and spoke for 30 minutes.

Smt. Naina Singh Chautala, Shri Makhan Lal Singla and Shri Ram Chand Kamboj, Members from the Indian National Lok Dal, spoke for 18, 03 and 08 minutes respectively.

Shri Randhir Singh Kapriwas and Smt. Bimla Chaudhary, Members from the Treasury Benches, spoke for 24 and 04 minutes respectively.

Shri Karan Singh Dalal and Shri Lalit Nagar, Members from the Indian National Congress Party, spoke for 39 and 12 minutes respectively.

Shri Jai Parkash, an Independent Member, spoke for 26 minutes.

The Deputy Speaker occupied the Chair from 12.30 P.M. to till the adjournment of the sitting.

The Deputy Speaker, with the sense of the House, extended the time of the Sitting of the House at 2.00 P.M. for 5 minutes.

The Sabha then adjourned till 03.00 P.M. on Friday, the 22nd February, 2019 (2nd Sitting).

CHANDIGARH
The 22nd February, 2019.

SECRETARY

